

(21)

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NUMBER 355 OF 1997

MONDAY, THIS THE 24th DAY OF FEBRUARY, 2003

HON'BLE MR. JUSTICE R.R.K. TRIVEDI, VICE-CHAIRMAN

Udai Raj Singh,  
s/o Late Shri Jagdev Singh,  
Resident of Village & Post - Akauni,  
District - Bhadohi.

.....Applicant

(By Advocate Shri A.N. Singh)

V E R S U S

1. The Union of India through Secretary,  
Ministry of Communication,  
New Delhi.

2. The Superintendent of Post Offices,  
Varanasi (East),  
Varanasi.

3. The Chief Post Master General,  
U.P. Circle,  
Lucknow.

.....Respondents

(By Advocate : Shri Amit Sthaleker)

O R D E R

This O.A. was dismissed in default and for want of prosecution, on 17.12.2002 noticing the earlier successive defaults on account of which O.A. was dismissed and then restored.

2. Learned counsel for the applicant however, submitted that against the order dated 27.06.1996 by which the claim of the applicant for appointment on compassionate ground has been rejected, <sup>and</sup> appeal has been filed by applicant on 04.07.1996 before Chief Post Master General, U.P. Circle, Lucknow and his appeal is pending. It is submitted that the applicant may be given liberty to pursue his appeal and dismissal of this O.A. may not prejudice his case, before Chief Post Master General.

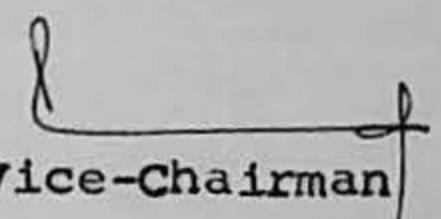
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3- Considering the aforesaid submissions of Shri R.P. Singh, this application is disposed of with the observation that applicant may pursue his appeal pending before Chief Post Master General and order of dismissal dated 17.12.2002 will not come in his way.

4. There will be no order as to costs.

  
Vice-Chairman

shukla/-